

SIKKIM

GOVERNMENT



GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok

Monday 09th December 2024

No. 518

HIGH COURT OF SIKKIM
GANGTOK

No. 161/HCS

Date: 02.07.2024

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India and all other enabling provisions on this behalf, the Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to enhance the age of retirement on superannuation of High Court officers and employees from 58 years to 60 years, with immediate effect.

By Order,

(Prajwal Khatiwada)
REGISTRAR GENERAL